

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 04.12.2018

NOTICE

Take notice that the following matters listed on 04.12.2018 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)	Adani Gas Limited (AGL) Vs. CCI &Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
2.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014)	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
3.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. with	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
4.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
5.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
6.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
7.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
8.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha	Sagardeep Singh	Ishkanan Singh –R1

		Vs. Competition Commission of India &Ors. with		
9.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh –R1
10.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. With	Anuj Berry	Udayan Jain-R1
11.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India with	A. Chakrabarty	Udayan Jain-R1
12.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India with	A. Chakrabarty	Udayan Jain-R1
13.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

By Order

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Registrar

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